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में यनना किनारे पर्यटन को

414. श्री सत्य प्रकाश क्या पर्यटन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यमना को बढावा देने के लिये केन्द्रीय सरकार विचाराधीन कोई योजना है ;
- (ख) यदि हां, तो उसका ब्यौराक्याः है ; भ्रौर
- (ग) इस योजना के क्रियान्वयन के किसनी धनराशि निर्धारित की गई है ?

वाणिज्य ग्रौर पर्यटन मंत्री (श्री ग्रहण नेहरू) : (क) से इलाहाबाद सहित, पर्यटक श्रमि-स्थानों पर प्रचार विभिन्न निर्माण करता सामग्री का है । पर्यटन विभाग ने वौरान पर्यटन केन्द्र के रूप विकास करने के लिये परियोजनायें स्वीकृत

- (1) नेहरू घाट का (37.18 लाख र.)
- (2) इलाहाबाद काउन्टर (3.88 लाख रू.)
- (3) इलाहाबाद में यात्री निवास (29.42 लाख र.)

## **IMF** loans

. 415. SHRI DEBA PRASAD RAY: Will the Minister of FINANCE be pleased to state;

- (a) whether Government are negotiating for any loans from the international Monetary Fund;.
- (b) what are the basic, norms and condition, laid down by Government in ac-

cordiance with the accepted economic and fiscal policies for securing such IMF loans; and

to Questions

(c) what- is the extent of loans sought to be obtained from IMF?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No. Sir.

(b) and (c) In view of (a) does not arise.

## **Electoral reforms**

416. SHRI MURLIDHAR CHAND RAKANT BHANDARE: Will the Minis ter of LAW AND JUSTICE be pleased to state:

- (a) whether the Congress (I) party has on December 9, 1989, submitted a memorandum to the President of India urging electoral reforms in order to prevent Indian democracy from degenerating into a "rowdy and crazy mobocracy";
- (b) if so, what were the main reforms demanded by the Party; and
- (d) what is Government's reaction thereto?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir..

(b)" and (c) Do not arise. Smuggling of

Gold into the country

- 417. SHRI MURLIDHAR CHAND RAKANT BHANDARE: Will the Minist er of FINANCE be pleased to state:
- (a) whether smuggling of gold into the country continues unabated;
- (b) if so, what are the details involv. ing seizure of smuggled gold during the past six months;